

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No.9638 of 2020

Talu Marandi **Petitioner**

Versus

The State of Jharkhand **...Opp. Party**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Sudhanshu Shekhar Choudhary, Adv.

For the State : Mrs. Lily Sahay, A.P.P.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

04/26.03.2021: Defect as pointed out by the office is ignored for the time being.
Put up this case under the appropriate heading.

(Rajesh Kumar, J.)

Amar/-